

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the sudden demise of Sh. Pramod Kumar Singh, Peon, E.C. 66984383 S/o Sh. Ravi Sen Singh expired on 02.06.2022, his name is hereby struck off from the pay scroll of this office with effect from 03.06.2022 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

*Girish Kathpalia*  
27.8.22

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),  
DELHI

No. 64488 - 64508 PF/Admn-III/2022

Dated, Delhi the 28/8/22

Copy forwarded for information and necessary action to :-

1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
2. The Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi
3. The Accounts Officer/DDO, South District, Saket Courts, New Delhi (Copy of Death Certificate is annexed herewith)
4. The Pay & Accounts Officer, PAO, South District, Saket Courts, New Delhi (through concerned A/c Branch).
5. The Administrative Officer (Judl.), Vigilance Branch, (Central District), THC, & (South District, Saket Courts, New Delhi
6. The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
7. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi
8. The Dealing Officials, Leave seat, (Central District), THC, & (South District), Saket Courts, Delhi/New Delhi
9. The Dealing Official, Pension Cell, South District, Saket Courts, New Delhi
10. The Dealing Official, ACR Cell, THC, Delhi
11. Website Committee, English/Hindi, Tis Hazari Court Delhi.
12. The Dealing Official Layers, Tis Hazari Courts, Delhi
13. Smt. Abhilasha Singh on behalf of the deceased official i.e. Sh. Pramod Kumar Singh, Peon, E.C. 66984383 S/o Sh. Ravi Sen Singh, DOD 02.06.2022 R/o Qtr. No. 1199, Sector-1, R.K. Puram, New Delhi-110054 (Govt. Accommodation)

*Balbir Singh Shalar*  
27/8/22

(BALBIR SINGH SHALAR)  
Administrative Officer (Judl.)  
Administration Branch-III  
Principal District & Sessions Judge (HQs.) Office, Delhi

